

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1**  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
**07-03-2023 AT 10:30 AM**

**IA (CA) 69, 100 & 101/2022 in CP No.385/241/HDB/2019**  
u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Zetatek Technologies Pvt Ltd & 2 others

**...Petitioner**

**VS**

Gagan Aerospace Ltd & 15 others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**  
**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Shri S. Chidambaram, learned PCS appeared for the petitioners. Shri S. Niranjan Reddy, learned senior counsel for the respondent – 2. Shri. N Narasimha Sarma for R14 & 15 appeared. At the request of Shri Chidambaram, learned PCS the matter is adjourned to 28.03.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**